NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.159/230/HDB/2017
NAME OF THE COMPANY	SPI Cinema Private Limited
NAME OF THE PETITIONER(S)	SPI Cinema Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Rajn for VS Rajn for jæliliner	Advocate	Vbrajn 1 @gmail. cm 9849120947	Ex
() ()			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Zd .			

ORDER

Heard Mr.V.B.Raju, for Mr.V.S.Raju, Learned Counsel for the Petitioner. Sought time to submit some other documents . so matter is posted to 06.03.2018 .

Member (Tech)

Member (Judl)

pavani